

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(Sixty-Second Report)

(Presented on 21-11-1988)

The Business Advisory Committee held a sitting on Monday, the 21st November, 1988.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

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| (1) The Sixth Schedule to the Constitution (Amendment) Bill, 1988.
(Consideration and passing) | 2 hours |
| (2) The Warehousing Corporations (Amendment) Bill, 1988, as passed by Rajya Sabha.
(Consideration and passing) | 2 hours |
| (3) The Indian Contract (Amendment) Bill, 1988 as passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (4) Discussion on the Report of Sarkaria Commission on Centre-State Relations. | 5 hours |

3. The Committee also recommend that discussion under Rule 193 on the rise in prices of essential commodities raised by *Dr. Chinta Mohan on the 26th November, 1987 may be resumed at 4-00 P.M. on Thursday, the 24th November, 1988.

4. The Committee further recommend that discussion under Rule 193 regarding dismal performance of Indian sportsmen in Seoul Olympic Games may be taken up next week.

NEW DELHI;

November 21, 1988.

Kartika 30, 1910 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.

*Resigned w.e.f. 2nd March, 1988.